NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II
SPECIAL BENCH

55. CA 124/2016 CA 125/2016 In TCP 95/2014

CORAM:
MS. MADHU SINHA — **HON'BLE MEMBER (T)**
SH. H.V. SUBBA RAO — **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2023

NAME OF THE PARTIES: **Purshotam V. Raheja & Ors.**
V/s
Castafiore Trading Pvt Ltd.

APPEARANCE :

FOR THE APPLICANT **:** Adv. Karshil Shah i/b Kanga and Company

Section: 397-398

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **29.03.2023** for hearing.

Sd/-
MS. MADHU SINHA
Member (Technical)

Sd/-
SH. H.V. SUBBA RAO
Member (Judicial)

27.01.2023
Manish Tiwari